NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/08/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/9/(IB)/2017

NAME OF THE PETITIONER(S)

: CONSOLIDATED CONSTRUCTIONS CONSORTIUM LTD

NAME OF THE RESPONDENT(S)

: HINDUJA FOUNDARIES LIMITED

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. A.M. SriAharan Coursel for Ashar ley and Andrews
2. Preethi. S. Arasu Coursel for Petitione Preet to
for S. Karthikei Balan

ORDER

Counsels for both the parties present. A joint memo has been filed by the parties stating that the matter has been settled between them and the outstanding amount is paid as full and final settlement. The memo is taken on record. Counsel for the Petitioner prayed to withdraw the petition, to this effect an endorsement has been made by the Counsel for Petitioner on the petition. The petition is **dismissed as withdrawn**.

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(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) ghk (CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)